



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Srinagar.

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**Notification**

Srinagar, the 6<sup>th</sup> of October, 2016

**SRO 327**.- In exercise of powers conferred by section 5 of the Jammu and Kashmir Levy of Tolls Act, Samvat. 1995,(Act No. VIII of 1995), the Government hereby direct that the entries 2 & 5 of Annexure 'A' to notification SRO-209 dated 29-06-2016 shall be re-cast as under:-

“2. Building Materials that includes Marble in any form like slabs, powder, chips, crazy tiles excluding Marble Blocks weighing 1.5 tons and above per piece, Cement of all types and brands, Stones excluding quartz, magnesite, Ore Chromite, Dolomite and Limestone and blocks of Kota Stone weighing 1 qtl and above per piece, Plywood, Sunmica Sheets, Timber all types(other than the one when imported as a raw material by Industrial units engaged in the manufacture of Ply-Wood & Ply-board viz face/core veneer, batons, wood of eucalyptus & poplar), Ply-board, Glass of all types, All type of tiles.”

“5. Fodder/Poultry and feed thereof that includes Oil cakes, De-Oiled cakes, Bran of Wheat, Bran of Maize, Bran of Rice and Molasses(other than the one when imported as a raw material by Industrial units engaged in the manufacture of such feed) and Chicken.”

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government  
Finance Department

Dated: 06-10-2016

No. ET/Budget Ann./99/2016

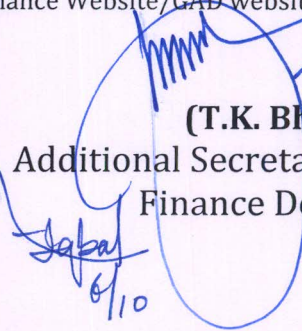
Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. Principal Secretary to Hon'ble Chief Minister.

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3. Financial Commissioner, J&K, Revenue.
4. Financial Commissioner, Planning & Development Department.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. All Commissioner/Secretaries to the Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
10. Excise Commissioner, J&K Srinagar.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. All Heads of Department.
13. All Deputy Commissioners.
14. Director Information, J&K, Srinagar.
15. General Manager, Government Press, Jammu/Srinagar.
16. OSD to Hon'ble Minister for Finance.
17. Private Secretary to Hon'ble Minister for Finance.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.

  
**(T.K. Bhat)KAS**  
Additional Secretary to Government  
Finance Department

06.10.16.

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